or members of his family forming part of his household, including articles intended for his establishment.

- (b) The US State Department has indicated that they are guided by the provisions of the Vienna Convention on Consular Relations on the issue of immunity to officers and their family posted in our Consulates abroad.
- (c) Under the Vienna Convention on Diplomatic Relations the members of the family of a diplomatic agent forming part of his household shall enjoy the privileges and immunities enumerated in the relevant provisions and clauses, inclusive of personal inviolability of a diplomatic agent, absolute immunity from criminal jurisdiction of the receiving state etc. as set out in the Convention.

People in US favouring Pakistan

†3915. SHRI SHREEGOPAL VYAS: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that some people in America were caught while taking Pakistan's side on the issue of Kashmir;
 - (b) whether a big amount of money had been used to impress upon American officials;
 - (c) whether Pakistan is one of them; and
 - (d) whether this matter has been taken up with America?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED):

(a) to (d) Syed Ghulam Nabi Fai, a U.S. citizen and Director of the Kashmiri American Council (KAC), Washington, was arrested in the United States by the Federal Bureau of Investigation on 18 July 2011. Fai, along with Zaheer Ahmed, a U.S. citizen resident in Pakistan, has been charged with "conspiracy to act as agents of a foreign principal without registering with the Attorney General." The indictment filed in the U.S. court stated that Fai was working for more than 20 years at the direction of the Government of Pakistan, including Pakistan's military intelligence service, the Inter-Services Intelligence Agency (ISI). The indictment also stated that Fai received nearly \$ 4 million since mid-1990s from the Government of Pakistan and was running the activities of the Kashmiri American Council with an annual budget of \$ 500,000 to \$ 700,000. The Government of India was

[†]Original notice of the question was received in Hindi.

aware of the activities of Syed Ghulam Nabi Fai and had conveyed its concerns to the U.S. Government.

Indian injured in London riots

†3916. SHRI SHREEGOPAL VYAS: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether some Indians have also been killed and injured in the riots in London;
- (b) if so, the details thereof; and
- (c) whether it is a fact that Sikhs had to prepare themselves and. stay alert to protect the Gurudwaras in the event of a possible attack?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED):
(a) and (b) There was no specific targeting of any Indian citizens or persons of Indian origin. There were stray incidents of violence and looting in which properties of persons of Indian origin in the UK were damaged along with those of others, but no specific incident of bodily harm to Indian citizens or persons of Indian origin has been brought to the notice of our High Commission in London. The rioters primarily targeted commercial establishments, irrespective of who owned them. Damage to properties was caused in a random manner. In the process, the properties of some British Citizens of Indian Origin were also damaged. Full details of damage to the properties belonging to persons of Indian origin are not available. As per information gathered by our High Commission in London, some business establishments, belonging to persons of Indian origin in London, including jewellery stores and electrical goods shops in North West London and a store in Wolverhampton containing electronic and computer goods and a sweets shop and two jewellery shops in Birmingham were vandalised.

(c) No official information has so far been obtained in this regard.

Religious places in Pakistan

3917. SHRI AVINASH RAI KHANNA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of Temples, Gurudwara etc. in Pakistan;
- (b) whether they are properly maintained by the Pakistan Government;

[†]Original notice of the question was received in Hindi.